

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

101

C.P.(IB) No. 178/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Tvastar Infratech Pvt.Ltd. -Vs- Usha Martin Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWARNANU SAHA Operational Creditor

Swarnan Sahu  
07/03/2018

ORDER

Ld. Counsel on behalf of the operational creditor is present. Nobody represents from the corporate debtor side.

Ld. Counsel appearing on behalf of the operational creditor submits that the matter was settled out of Tribunal and sought leave to withdraw the petition.

Leave is granted. C.P.(IB) No. 178/KB/2018 is disposed of as withdrawn.

Sd

(Jinan K.R.)  
Member (J)